

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P. No. 1 of 2013 &
I.A. No. 291 & 420 of 2013

Dated : 15th July, 2014

In the matter of

Indian Wind Energy Association ... **Appellant(s)**
Versus

A.P. Electricity Regulatory Commission & Ors.... **Respondent(s)**

O.P. No. 2 of 2013

In the matter of

Wind Independent Power Producers Asson. & Ors. ... **Appellant(s)**
Versus

C.E.R.C. & Ors. **Respondent(s)**

O.P. No. 4 of 2013

In the matter of

Himalaya Power Producers Asson. ... **Appellant(s)**
Versus

A.P.E.R.C. **Respondent(s)**

ORDER

The Bench has not assembled today.

As agreed by the parties, post these matters on **31.07.2014.**

COURT MASTER